

Participants : [Singh Shri Mohan](#)

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Title: Introduction of Fruit and Vegetable Board Bill, 2006.

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to provide for measures for the development, storage and marketing of fruits and vegetables and their products and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for measures for the development, storage and marketing of fruits and vegetables and their products and for matters connected therewith.”

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.

महोदय, माननीय गृह मंत्री जी सदन में उपस्थित हैं। हमारे दो बिल हैं, माननीय मंत्री जी कृपया इन्हें स्वीकार करें, क्योंकि यह अपराध नियंत्रण से संबंधित हैं।

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MR. DEPUTY-SPEAKER: This is not the proper time to make this point.

MR. DEPUTY-SPEAKER: Item No.17 – Shrimati Jayaprada - not present.

Item No.18 – Shrimati Jayaprada – not present.

Item No.19 – Shrimati Jayaprada – not present.